FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR

SURYA KIRAN TEXTILES PRIVATE LIMITED (IN CIRP) OPERATING IN TEXTILE AND GARMENTS AS PER MOA & AOA, HOWEVER WAS ENGAGED IN SHARE TRADING AT SECTOR AT 8, GANESH CHANDRA AVENUE, SAHA COURT, 1ST FLOOR, KOLKATA, WEST BENGAL – 700013

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S.No	RELEVENT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	SURYA KIRAN TEXTILES PRIVATE LIMITED CIN: **U17309WB1983PTC036673** PAN: AAECS2527H
2	Address of the registered office	**8, GANESH CHANDRA AVENUE, SAHA COURT, 1ST FLOOR, KOLKATA, WEST BENGAL – 700013**
3	URL of website	NA
4	Details of place where majority of fixed assets are located	No fixed assets, as per the information provided by suspended management.
5	Installed capacity of main products/ services	NA
6	Quantity and value of main products/ services sold in last financial year	Company has been non-operational since 2021
7	Number of employees/ workmen	NIL
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by sending an email to the process email ID: cirp.suryakiran@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending an email to the process email ID: cirp.suryakiran@gmail.com
10	Last date for receipt of expression of interest	25.11.2026
11	Date of issue of provisional list of prospective resolution applicants	06.12.2026
12	Last date for submission of objections to provisional list	12.12.2026
13	Date of issue of final list of prospective resolution applicants	23.12.2026
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29.12.2026
15	Last date for submission of resolution plans	29.01.2027
16	Process email id to submit Expression of Interest	cirp.suryakiran@gmail.com

17	Details of the corporate debtor's registration status as MSME	Yes

Sanjay Mehra
Resolution Professional
SURYA KIRAN TEXTILES PRIVATE LIMITED
Reg No.: IBBI/IPA-001/ IP-P01818/2019-20/12784
Reg. Add. of the RP: B-11, Third Floor, Geetanjali Enclave, New Delhi – 110017

Date: 10.11.2026
Place: New Delhi